



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.01.2024

NOTICE

Please take notice that the following matters of the Court of Chairperson, adjourned in the Court – IV on 23.01.2024 are as follows. The next dates of Hearing are indicated below.

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	I.A. No. 5278 of 2023 in Comp. App. (AT) (Ins) No. 1093 of 2019	Pr. Commissioner of Income Tax (Central)-3, Mumbai Vs. Alok Industries Ltd. & Anr.	23.01.2024	24.01.2024
2.	Comp. App. (AT) (Ins) No. 1066 of 2023	Onil Gandhi Vs. Gokul Sugar Industries Ltd.	23.01.2024	24.01.2024
3.	Comp. App. (AT) (Ins) No. 15 of 2024 & I.A. No. 43 of 2024	Tara Chand Meena RP for Maha Associated Hotels Pvt. Ltd. Vs. ----	23.01.2024	24.01.2024
4.	Comp. App. (AT) (Ins) No. 59 & 60 of 2024 & I.A. No. 187 & 188 of 2024	NBCC India Ltd. Vs. Jalesh Kumar Grover & Anr.	23.01.2024	24.01.2024
5.	Comp. App. (AT) (Ins) No. 65 of 2024	Sabari Developers LLP Vs. S. Gopalkrishnan	23.01.2024	24.01.2024

6.	Comp. App. (AT) (Ins) No. 91 of 2024	Rajesh Kumar Damani Vs. Committee of Creditors of Pami Metals Pvt. Ltd. & Ors. With	23.01.2024	24.01.2024
7.	Comp. App. (AT) (Ins) No. 92 of 2024	Rajesh Kumar Damani Vs. Committee of Creditors of Pami Metals Pvt. Ltd. & Ors.	23.01.2024	24.01.2024
8.	Comp. App. (AT) (Ins) No. 95 of 2024	Katha-O-Kahini (Book Sellers) Pvt. Ltd. Vs. Shushila Jain	23.01.2024	24.01.2024
9.	Comp. App. (AT) (Ins) No. 104 of 2024	Sangeeta Jatinder Mehta & Anr. Vs. Kailash Shah RP of New Empire Textile Processor Pvt. Ltd.	23.01.2024	24.01.2024
10.	Comp. App. (AT) (Ins) No. 138 of 2024 (With Defects)	Sumit Singh Basisth & Anr. Vs. Sare Gurugram Pvt. Ltd. & Anr. Rep. Through Monitoring Committee	23.01.2024	24.01.2024
11.	Comp. App. (AT) (Ins) No. 149 of 2024	EbixCash Ltd. Vs. State Bank of India & Anr.	23.01.2024	24.01.2024
12.	Comp. App. (AT) (Ins) No. 151 of 2024	Mohit Arora Vs. IFCI Ltd. & Anr.	23.01.2024	25.01.2024
13.	Comp. App. (AT) (Ins) No. 1008 of 2023 (With Defects)	Atul Nathalal Pate Vs. Manish Pardasani & Ors.	23.01.2024	13.02.2024
14.	Comp. App. (AT) (Ins) No. 1286 of 2023 & I.A. No. 4551 of 2023	Yester Investment Pvt. Ltd. Vs. Manish Motilal Jaju & Ors. With	23.01.2024	13.02.2024

15.	Comp. App. (AT) (Ins) No. 1287 of 2023 & I.A. No. 4554 of 2023	Yester Investment Pvt. Ltd. Vs. Manish Motilal Jaju & Ors.	23.01.2024	13.02.2024
16.	Comp. App. (AT) (Ins) No. 1328 of 2023	Gupta Power Infrastructure Ltd. Vs. India Power Corporation Ltd.	23.01.2024	14.02.2024
17.	Comp. App. (AT) (Ins) No. 1356 of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors. With	23.01.2024	14.02.2024
18.	Comp. App. (AT) (Ins) No. 1357 of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	23.01.2024	14.02.2024
19.	Comp. App. (AT) (Ins) No. 1365 of 2023	Amit Nehra & Anr. Vs. Pawan Kumar Garg Resolution Professional Puma Realtors Pvt. Ltd. & Ors.	23.01.2024	14.02.2024
20.	Comp. App. (AT) (Ins) No. 30 of 2024 & I.A. No. 93 of 2024	Jai Agarwal Vs. Liquidator Satyendra Prasad Khorania & Anr.	23.01.2024	15.02.2024
21.	Comp. App. (AT) (Ins) No. 1007 of 2022 & I.A. No. 2903 of 2022	Vinod Kumar Mittal Vs. UCO Bank & Anr.	23.01.2024	26.02.2024
22.	Comp. App. (AT) (Ins) No. 62 & 63 of 2023 & I.A. No. 242 of 2023	Jagson International Ltd. Vs. Mohsin Enterprises Pvt. Ltd.	23.01.2024	09.02.2024
23.	Comp. App. (AT) (Ins) No. 752 of 2023	Puneet Resutra Vs. Jammu & Kashmir Bank Ltd.	23.01.2024	26.02.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar